

by M.B.S. doctors and how many are not manned by them;

(b) how many Government dispensaries in the Talukas/Mahals of Gujarat State are manned by M.B.S. doctors;

(c) whether there is a shortage of M.B.S. doctors in the State; and

(d) if so, what steps Government propose to take to man all the Primary Health Centres and Government dispensaries by M.B.S. doctors?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) to (d). The information is being collected from the State Government and will be laid on the table of the Sabha in due course.

Steel Produced by IISCO Bhilai 1972-1974

447. SHRI SOMNATH CHATTERJEE: Will the Minister of STEEL AND MINES be pleased to state:

(a) the quantity of steel produced by Indian Iron and Steel Company Limited for the years ended June, 1972, 1973 and 1974 respectively;

(b) whether there is any accumulation of products manufactured by the Indian Iron and Steel Company Limited; and

(c) if so, the extent thereof and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) The production of steel ingots and saleable steel of Indian Iron and Steel Company Limited during the years ended June, 1972, 1973, 1974 have been as under:

(in tonnes)

	July 1971 to June 1972	July 1972 to June 1973	July 1973 to June 1974
	Production	Production	Production
Ingot Steel . . .	548,631	450,762	437,584
Saleable Steel . . .	441,067	361,878	355,062

(b) and (c). The stock of saleable steel during the last three years has been as under:—

(in tonnes)

	As on 30-6-72	As on 30-6-73	As on 30-6-74
Saleable steel . . .	4,794	29,839	34,574

The increase in the stocks during the last two years has been largely due to short supply of the right types of railway wagons.

Use of Indian Terms in Shipping

448. SHRI S. C. SAMANTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any attention has been paid to popularise Indian terms and words in the sphere of shipping; and

(b) the progress made so far and the plans of the Ministry in implementing the provisions of the constitution, and directives issued from time to time on the language of the nation to introduce the same in shipping?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) and (b). For the past four years, Hindi terms are being popularised through the institutions training Merchant Navy Officers and ratings.

A Hindi Cell has been functioning for some time past in the Directorate General of Shipping for the purpose of translating various rules and regulations under the Merchant Shipping Act from English to Hindi. So far, 12 sets of rules and 36 forms have been translated from English to Hindi.

Behaviour of Private Bus Operators under D.T.C. Operation

440 KUMARI KAMLA KUMARI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to cancel the licences of all the private Bus Operators under D.T.C. Operation as they never care for passengers, and

(b) if not, the reasons therefor and the action being taken to control them?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) No, Sir.

(b) According to the terms and conditions of the Agreement entered into with the owners of private buses, they are required to abide by the instructions and orders issued by the Corporation regarding the operation of these buses. When any irregularity like non-picking up of passengers and not stopping buses or stopping these at places other than bus stops is reported, action is taken against the concerned bus owners as per terms and conditions of the Agreement entered into with them by the Management of the Corporation.

निरोध की कीमत में वृद्धि

450. श्री जालजी भाई : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने हाल ही में— 'निरोध' की कीमत 15 पैसे से बढ़ाकर 35 पैसे कर दी है ;

(ख) क्या इस मूल्य वृद्धि का 'निरोध' की बिक्री पर प्रतिकूल प्रभाव पड़ेगा तथा परिवार नियोजन कार्यक्रम में बाधा पड़ेगी; और

(ग) यदि हाँ, तो क्या सरकार इस बात पर ध्यान दे रही है ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में उपसचिव (बी ए० के० एम० इत्तहाक): (क) 1 अक्टूबर, 1974 से निरोध का खुदरा मूल्य 15 पैसे से बढ़ा कर 25 पैसे के तीन निरोध कर दिया गया है ;

(ख) इतनी जल्दी यह बताना मभव नहीं है कि निरोध के मूल्य में परिवर्तन करने से इनकी बिक्री पर क्या प्रभाव पड़ेगा। तथापि इसके परिणाम स्वरूप परिवार नियोजन कार्यक्रम पर कोई प्रतिकूल प्रभाव पड़ने की संभावना नहीं है क्योंकि निरोध परिवार नियोजन केंद्रों पर भी निशुल्क उपलब्ध है।

(ग) प्रश्न नहीं उठता।

Visit by Expert Team from Europe to Select Sites for Shipbuilding Yards

451. DR. RANEN SEN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether any expert team from Europe has visited various parts of India recently to find out suitable sites for building shipyards in India; and

(b) whether any report has been submitted by them, if so, the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) As per agreements entered into by the Government of India with three foreign consultants from Europe, expert teams of these consultants have recently visited the sites